

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 39291/2026

[Arising out of impugned judgment and order dated 13-02-2025 in DBCWP No. 1545/2025 passed by the High Court of Judicature for Rajasthan at Jaipur]

STATE OF RAJASTHAN & ORS.

Petitioner(s)

VERSUS

SANJEEV KUMAR CHOUDHARY

Respondent(s)

IA No. 204159/2026 - CONDONATION OF DELAY IN FILING, IA No. 204154/2026 - EXEMPTION FROM FILING O.T.

Date : 28-07-2026 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.V. VISWANATHAN
HON'BLE MR. JUSTICE ARUN PALLI

For Petitioner(s) Mr. Shiv Mangal Sharma, A.A.G.
Mr. Saurabh Rajpal, Adv.
Ms. Shalini Singh, Adv.
Ms. Nidhi Jaswal, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

1. Issue notice on the application(s) for condonation of delay as well as on the Special Leave Petition(s).
2. Tag with SLP(C)Diary No.44475/2025.

(NIRMALA NEGI)
ASTT. REGISTRAR-cum-PS

(MANOJ KUMAR)
COURT MASTER (NSH)